

## N O T I C E

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that from **Wednesday 18<sup>th</sup> March 2020**:

The **Hon'ble Shri. Justice A. K. Menon** will take up mentioning of very urgent matters, if any per extant assignment through Video Conferencing between 1:00 to 2:00 p.m. on Court working days. Advocates and parties in person may mention urgent matters through the unit installed in **Court Room No.16-B** or they may join the VC Room remotely from their office or home using the link and PIN to be shared with them on the e-mail ID provided by them.

In order to join the V. C. room, Advocates or parties in person should install "Vidyo" software on their Computer or Smartphone. The link will automatically download software for installation on their Computer. For the Smartphones, the Vidyo App can be downloaded from Google Playstore. Advocates and parties in person may contact on the Telephone No. 22673619 for obtaining the link and PIN between 11:30 a.m. and 2:00 p.m.

Dated this 17<sup>th</sup> day of March 2020

By Order,

Sd/-  
(Shyam C. Chandak)  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

Sd/-  
(V. R. Kachare)  
I/c. Registrar (Judl-I),  
High Court, A.S., Bombay.